

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.5 – IA(IBC)(LIQ) 01 of 2024  
In  
CP(IB)/106(AHM)2022

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Simon India Ltd

V/s

Ecophos GNFC India Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 16/01/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Kunal Vaishnav, Adv. a.w Mr. Manish Buchasia

For the Respondent :

**ORDER**

**IA(IBC)(LIQ) 01**

Physical copy of the application has not come on record, hence, matter stands adjourned.

List for further consideration on 20.02.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**